

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1537
TO BE ANSWERED ON 14TH MARCH, 2023**

“PROCUREMENT AND SUPPLY OF DRUGS TO CGHS WELLNESS CENTRES”

1537. DR. SANTANU SEN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Ministry is cognizant about the deficiency of drugs at Central Government Health Scheme Wellness Centre,
- (b) if so, the reasons for the deficiency;
- (c) Whether the Ministry has undertaken any monitoring and evaluation to assess the procurement and supply chain of the drugs to these centres;
- (d) if so, the details thereof, State/UT-wise;
- (e) Whether the Ministry has kept a check on the quality of drugs supplied by authorized local chemists under the condition of such deficiency; and
- (f) if so, the details thereof, and if not, reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f) Medical Stores Organization (MSO) under Directorate General of Health Services procures formulary medicines in bulk for CGHS. The medicines which are not readily available at Wellness Centres are procured through Jan Aushadhi Pariyojana. Medicines outside the CGHS formulary are indented through Authorized Local Chemists against individual prescriptions. MSO monitors supply and delivery of medicines through a web based application Drugs and Vaccine Delivery Management System (DVDMS).
